

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN

MONDAY, THE 6TH DAY OF APRIL, 2020/17TH CHAITHRA, 1942

B.ANO.2159 OF 2020

(CRIME NO.1841 OF 2019 OF KOTHAMANGALAM POLICE STATION,
ERNAKULAM DISTRICT)

PETITIONER/ACCUSED

Noufal, Aged 34 years, S/o.Saith, Pandyarappillil house,
Pezhakkappillykara, Mulavoor village.

By Adv.

Sri. BIJU C. ABRAHAM

RESPONDENTS/STATE

- 1 The State of Kerala, Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam.
- 2 The Sub Inspector of Police, Kothamangalam Police Station,
Ernakulam – 686 666.

By

SENIOR PUBLIC PROSECUTOR SRI. R.T. RENJITH

This Bail Application having come up for admission on 06/04/2020, the Court on the same day passed the following:-

ORDER

Learned Public Prosecutor seeks time to get instructions regarding the antecedents of the applicants.

Post on 7.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/6/4/2020